

(घ) यदि हां, तो यह किस स्थान पर खोला जायेगा तथा इस पर कितना व्यय होगा ?

सामाजिक सुरक्षा विभाग में उप-मंत्री (श्रीमती चन्द्रशेखर) : (क) से (घ). राज्य सरकारों से सूचना मांगी गई है और प्राप्त होने पर सभा पटल पर रख दी जाएगी ।

F.A.O. Experts

2384. { Shrimati Savitri Nigam:
Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri K. N. Tiwary:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether the F.A.O. experts in Kerala are providing technical help and organisational assistance; and

(b) if so, whether they will extend that help to U.P. Government also?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) An *ad hoc* team of F.A.O. experts visited Kerala in December, 1964 with a view to assessing the technical feasibility of increasing rice production in the low-lying problem areas of the State. Based on their recommendations, the Government of Kerala is preparing a scheme to ask for technical and economic assistance from the U.N. Special Fund.

(b) The question of making an approach to the FAO will be examined on receipt of a proposal from the U.P. Government.

विधियों का अनुवाद

2385. { श्री म० ला० द्विवेदी :
श्री सं० चं० सामन्त :
श्री यशपाल सिंह :

क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अंग्रेजी शासन काल में तथा

स्वतन्त्रता प्राप्ति से पहले लागू विधियों के अनुवाद विभिन्न भारतीय भाषाओं में प्रकाशित कराए गए थे ; और

(ख) यदि हां, तो केन्द्रीय अधिनियमों के अनुवाद किन किन भारतीय भाषाओं में उपलब्ध हैं ?

विधि मंत्रालय में उपमंत्री (श्री जगन्नाथ राव) : (क) और (ख) इम्पीरियल लेजिस्लेटिव कौंसिल द्वारा पारित अधिनियमों का सम्पूक्त स्थानीय सरकारों द्वारा बंगला, गुजराती, मराठी, तैलगू, कन्नड़, तमिल और मलयालम में अनूदित कराया जाना अपेक्षित था । ऐसे अनूदित और प्रकाशित अधिनियमों के अनुवादों को संग्रहीत करने का प्रयत्न कुछ समय पूर्व किया गया था किन्तु राज्य सरकारों इस मामले में कोई प्रभावपूर्ण कार्यवाही नहीं कर सकी क्योंकि ऐसे अनुवादों की प्रतियां सामान्यतया उपलब्ध नहीं थीं ।

Nalagarh Committee

2386. { Shrimati Savitri Nigam:
Shri P. C. Borooah:

Will the Minister of **Food and Agriculture** be pleased to refer to the reply given to Unstarred Question No. 1135 on the 8th December, 1964 and state the names of the States where the recommendations of Nalagarh Committee regarding the District level administration and training and education of village level workers have been given effect to?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): The recommendation of the Nalagarh Committee relating to the district level Administration has been given effect to by all the States excepting Andhra Pradesh,

Jammu & Kashmir and Gujarat. The Government of Andhra Pradesh and Jammu & Kashmir have not given any reasons for the non-acceptance of this recommendation. The Government of Gujarat has stated that this is not necessary in view of the fact that they have got blocks now in most of the Taluqas as in the districts.

The recommendation of the Nalagarh Committee relating to the training and education of the V.L.Ws. has been given effect to by all the States excepting Gujarat, Jammu & Kashmir and Mysore. No reasons have been given by these three States for the non-acceptance of the recommendation.

The reply from the Government of Orissa pertaining to the above recommendations is still awaited.

दिल्ली में नया पुल

2387. { श्री प्रकाशबोर शास्त्री :
श्री जगदेव सिंह सिद्धांती :
श्री हेडा :

क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में हुमायूँ के मकबरे के पाम यमुना पर पुल बनाने के संबंध में और प्रगति हुई है ; और

(ख) इसके यातायात के लिये कब तक खोले जाने की सम्भावना है ?

परिवहन मंत्री (श्री राज बहादुर) :

(क) 28 कुओं में से 20 कुओं को गलाने का काम किया जा रहा है। इनमें से कुछ कुओं के गलाने का काम समाप्त होने वाला है।

(ख) पुल के पूरा होने की निर्धारित तिथि जून, 1966 है और उस के इस तिथि तक यातायात के लिये खोल दिये जाने की सम्भावना है।

Rocket Travel

2388. { श्री R. G. Dubey :
श्रीमति Savitri Nigam :

Will the Minister of Civil Aviation be pleased to state:

(a) whether government are aware of the feasibility study going on in the United States about the rocket travel between major cities of the world; and

(b) if so, whether his Ministry are in a position to state whether at any stage it would be possible to use this Vehicle for civil transportation within India?

The Minister of Civil Aviation (Shri Kanungo): (a) No, Sir.

(b) Does not arise. However, at present, even travel in Supersonic aircraft is presenting several problems for which a solution is yet to be found. It would be a long long way for us to go before we can get into the age of rocket travel.

Training of Extension Workers

2389. Shri Yashpal Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is proposed to initiate a massive training programme for extension workers and farmers in the districts where intensive agricultural programme is being carried out;

(b) if so, when it will commence; and

(c) the amount likely to be spent on this programme?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) to (c). A massive training programme for Extension Workers and Farmers in Intensive Agricultural Areas has been initiated. No extra finances have been provided for implementing this programme. A statement outlining the programme is laid on the Table of